

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

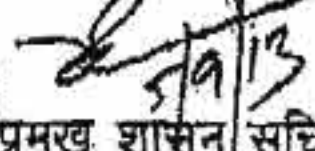
क्रमांक: 27/17/न्याय/36

जयपुर, दिनांक: 05-09-2013

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा निम्नांकित
न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख
उल्लेखित विशिष्ट न्यायाधीश, एनडीपीएस कोर्ट में पीठासीन अधिकारी के
रूप में अग्रिम आवेशों तक अतिरिक्त कार्य सम्पादन किये जाने हेतु एतद्वारा
पदस्थापित/नियुक्त किया जाता है:-

S.No.	Name of Officer with present post Sarva Shri/Ms.	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
1.	Narendra Singh Dhaddha Spl.Judge,NDPS Cases Court No.1, Chittorgarh	Spl.Judge,NDPS Cases Court No.2, Chittorgarh
2.	Dharam Dutt Sharma Judge,Spl.Court Atrocities on Women & Dowry Cases, Ganganagar	Spl.Judge, NDPS Cases Court, Ganganagar
3.	Prakash Chandra Pagaria Judge,Industrial-Cum-Labour Court, Kota	Spl.Judge, NDPS Cases Court, Kota

राज्यपाल की आज्ञा से


प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित हैं :-

1. निजी सचिव, माननीय विधि मंत्री महोदय।
2. निजी सचिव, माननीय मुख्य सचिव महोदय।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 11894 दिनांक 27.8.2013 के क्रम में।
4. रजिस्ट्रार (प्रशासन) राजस्थान उच्च न्यायालय, जयपुर।
5. संबंधित अधिकारी/विभाग।
6. रक्षित पत्रादली।


उप शासन सचिव

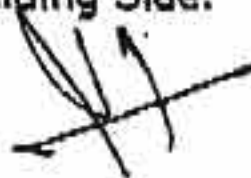
RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt./Misc/TP/WA/2013/12368

Date : 06.09.2013

Copy forwarded to the following for information and necessary action :-

1. The Registrar General/Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
2. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Narendra Singh Dhaddha, Spl. Judge, NDPS Cases Court No.1, Chittorgarh.**
6. **Shri Dharam Dutt Sharma, Judge, Spl.Court Atrocities on women & Dowry Cases, Ganganagar.**
7. **Shri Prakash Chandra Pagaria, Judge, Industrial Tribunal-Cum-Labour Court, Kota.**
8. Spl.Judge, NDPS Cases Court No.2, Chittorgarh.
9. Spl. Judge, NDPS Cases Court, Ganganagar.
10. Spl. Judge, NDPS Cases Court, Kota.
11. The Director, Rajasthan State Judicial Academy, Jodhpur.
12. Concerned District & Sessions Judges/ Concerned Treasury Officers.
13. A.O.J., Classification Section(Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
14. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.



REGISTRAR GENERAL